

Date of Order

Orders

26.3.93

None present

Register & Put up in Court for admission on 12.4.93 along with CA 807/89

REGISTRAR
C.A.T., JAIPUR

12/4/93

Mr. Hanish Bhandari - Counsel for the petitioner

At the request of the learned Counsel for the applicant - may be listed for admission on 26/4/93.

Gopal Krishna
Member (Judicial)

(B. B. Mahajan)
Member (Judicial)

27/4/93

None present for the petitioners.

We have perused the petition. The Order passed by this Bench is very clear that if a person of SC/ST is selected against the General post, then his case will not fall within the purview of reservation. We do not find any force in the petition and the same is rejected. The M.P. stands disposed of accordingly.

(O.P. Sharma)
Member (A)

(D. L. Mehta)
Vice-Chairman

Copy sent to the app. Counsel & respondent

on 21/5/93

Date 10.5.93

6/5/93